NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ashiban Virjay

Cannel for R2 - R4

AMRITH BHARGAN Counsel for RIAs

Shicheran Kangarajan

Shicheran Kangarajan

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ORDER

Counsels for both the parties are present and prayed for time to make arguments in relation to the Application filed for impleadment. At request, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)